GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3397 TO BE ANSWERED ON: 01.01.2019

SUPPLY OF FERTILIZERS

†3397. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- the steps taken by the Government to ensure supply of fertilizers in remote, hilly and naxal affected areas;
- (b) whether the Government has set up any competent, transparent, liable and responsible mechanism in this regard;
- (c) if so, the details thereof; and
- (d) the action taken by the Government so far against the defaulters and the steps taken for addressing the shortcomings in future?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING, AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(RAO INDERJIT SINGH)

- (a) to (d): Madam, the steps taken by the Government to ensure supply of fertilizers in remote, hilly and naxal affected areas is given below:
- (I) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.
- (II) On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States (including remote, hilly and naxal affected States) by issuing monthly supply plan and continuously monitors the availability through following system:
- The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called Integrated Fertilizer Management System (iFMS);

- (ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (iv) The gap between demand (requirement) and production is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

Further, Government provides freight subsidy on Primary movement of Urea and P&K fertilizers. Also freight subsidy on Secondary movement of Urea and special compensation for freight subsidy on account of Secondary movement of P&K fertilizers (except SSP) is given in the difficult areas namely Himachal Pradesh, Uttarakhand, J&K, Sikkim, 7 North Eastern States and Andaman & Nicobar Islands to ensure supply of fertilizers in remote/hilly areas.

Due to the above efforts Department of Fertilizers has ensured availability of fertilizers in all States. However, distribution within the State as per requirement is the responsibility of the concerned State Government. The availability of fertilizers is adequate in the country and there is no report of shortage.
